

41335

**EFOR THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 200/2014**

IN THE MATTER OF;-

M. C. Mehta

... Applicant

VS

Union of India & Ors.

... Respondent(s)

INDEX

S.No	Particulars	Page No.
1.	Compliance Report of Directions Sahibganj, Issued by Hon'ble NGT in the Order dated 13.09.2024 in the Mentioned Matter	1-16

Filed Through



Saurabh Jain
Advocate for Respondent
D2-Flat No.2A, School Lane Road,
Kalindi Colony, New Delhi-110065
Email- saurabhjain.law@gmail.com
Mob- 9899030099

Place – New Delhi
Date – 09-04-2025

LETTER NO: DATED:

From,

Hemant Sati, IAS
Deputy Commissioner
-cum- Chairman, DGC,
Sahibganj

To,

The Registrar,
Hon'ble National Green Tribunal
Copernicus Marg, New Delhi
Email: judicial-ngt@gov.in

Subject: Submission of Compliance Status Report in in light to the directions of Hon'ble National Green Tribunal Order Dated 13.09.2024 in OA No. 200 of 2014 (MC Mehta Vs Union of India & Ors).

Ref: Hon'ble NGT Order dated 13.09.2024

In compliance with the order dated 13.09.2024 of the Hon'ble National Green Tribunal in OA No. 200 of 2014 (MC Mehta Vs Union of India & Ors), the updated compliance status report is hereby enclosed for information and necessary action.

Attachment enclosed.

Yours faithfully,



Divisional Forest Officer
-cum-
Convener, DGC, Sahibganj

Yours faithfully,



Deputy Commissioner
-cum-
Chairman, DGC, Sahibganj

Memo No.: 990, Dated: 08-04-2025

Copy for information to:

1. Mr. Saurabh Jain, Advocate, (saurabhjain.law@gmail.com) for filing and necessary action.
2. Project Director, State Mission for Clean Ganga, Urban Development and Housing Department, Govt. of Jharkhand.
3. The Secretary, Urban Development and Housing Department, Govt. of Jharkhand.

Yours faithfully,



Deputy Commissioner
-cum-
Chairman, DGC, Sahibganj

Compliance Report of directions issued by Hon'ble National Green Tribunal in the order dated 13.09.2024 in the matter of Order Original Application No. 200/2014. (M. C. Mehta vs. Union of India & Others)

1. In compliance with the directions issued by the Hon'ble National Green Tribunal vide its order dated 13.09.2024 in O.A. No. 200/2014 (M.C. Mehta vs. Union of India & Others), a compiled report is to be submitted by the District of Sahibganj.
2. The tribunal is addressing the issue of pollution prevention and control in the River Ganga, taking up the matter on a State-wise and District-wise basis.
3. The case was listed for consideration of the compliance status in the State of Jharkhand.
4. Accordingly, the required information from the District of Sahibganj has been furnished in the prescribed format.

Sahibganj District (including city and town) information on river Ganga and Tributaries

A. Sewage Management			
i.	Sewage generation	Sahibganj: 7.00 MLD Rajmahal: 0.9 MLD	
ii.	Existing Sewage Treatment Capacities	Sahibganj: 12.00 MLD (STP 1: 5 MLD + STP 2: 7 MLD) Rajmahal: 3.5 MLD	
iii.	Quantity of sewage being treated (utilization capacity)	Sahibganj: 7.00 MLD Rajmahal: 0.9 MLD	Note: At present entire sewage that is generated in Sahibganj and Rajmahal is entirely being treated in respective STPs.
iv.	Performance of STPs particularly for FC	As per the Central Pollution Control Board (CPCB), the permissible limit for faecal coliform is 2,500 units per 100 ml. The treated output from STP 1 in Sahibganj stands at 70 units, STP 2 in Sahibganj at 120 units, and the STP at Rajmahal at 68 units—all well within the prescribed limit. This data, recorded in February 2025 as part of our monthly testing, reaffirms that faecal coliform levels consistently remain within the permissible standards.	

v.	Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	<p>Data on houses in Sahibganj suggest that many houses have private septic tank, which naturally absorb a portion of the total sewage generated. As per previous report, dated 18th July 2024, out of the 8 MLD of sewage generated in the town, 6.8 MLD was recorded as treated, while the remaining 1.2 MLD did not reach the Sewage Treatment Plants (STPs) and was instead managed through these private septic tanks.</p> <p>As per the previous data, dated 18th July 2024, out of 6.8 MLD being treated at the STPs in Sahibganj, 6.2 MLD of treated water was discharged. Similarly, at the STPs in Rajmahal, 0.97 MLD is treated, out of which 0.91 MLD of treated water was discharged. The remaining portion (i.e; 0.6 MLD in Sahibganj and 0.06 MLD in Rajmahal) consisted of solid sludge, which is either used as fertiliser for gardening or safely disposed of in designated empty areas.</p> <p>To ensure clarity and accuracy, this report now exclusively considers only the sewage that actually reaches the STPs as the intake data for sewage generated.</p>
vi.	Current Gap in sewage treatment	Zero
vii.	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues	<p>Efforts are underway to address pending issues, secure financial approvals, and accelerate the tendering process. JUIDCO engaged and compensated a third party to conduct a feasibility study for the second phase of the drainage (nala) system, which has been approved. Nagar Parishad is in the process of providing land details, while the draft Detailed Project Report (DPR) is being prepared. Once finalized, the DPR will be submitted to the NMCG for financial approval. Upon sanction, JUIDCO will initiate the tendering process to ensure timely execution of the project. The action plan is being implemented in a structured and efficient manner.</p>
viii.	Where treated sewage is being discharged (to Ganga or tributaries)	The treated water is discharged into the River Ganga.
ix.	Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	-




B. Sewage Management		
i.	Details of drains carrying sewage-sullage or industrial wastewater joining Ganga/ tributaries and the Quantity	All generated sludge is either repurposed as fertilizer or disposed of in designated areas, ensuring zero discharge into the River Ganga. Moreover, Sahibganj district has no water-polluting industries, reinforcing its commitment to environmental protection.
ii.	Drains joining outside city and town limits but either joining in village or nearby town	Not applicable
iii.	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	<p><u>05 sewerage pumping station at Sahibganj</u></p> <p>Zone I:</p> <ol style="list-style-type: none"> 1. SPS – 1: Bhartiya Colony <p>Zone II:</p> <ol style="list-style-type: none"> 1. SPS – 1: Shakcharta More 2. SPS – 2: Tamtam Stand 3. SPS – 3: Vaishi Temple 4. SPS – 4: Shastri Nagar <p>The above is located in different areas in which maximum drains are connected and there is 01 Interception and Diversion (Jharna Nala) connected to divert water to STPs.</p> <p><u>04 Interception and Diversion at Rajmahal</u></p> <ol style="list-style-type: none"> 1. SPS – 1: Kasim Bazar Drain 2. SPS – 1: Mahajan Toli Drain 3. SPS – 1: Nilkothi Drain 4. SPS – 2: Ferry Ghat Drain
iv.	Preventive steps taken for not encroachment of drains	Regular monitoring is being conducted by the ULB, and a dedicated Task Force has been constituted under the chairmanship of the District Commissioner (DC).

C. Septage management (Septic tanks/soak pits)		
i.	Status of Septage management with reference to FSTP/STP	Households having septic tanks are being cleaned on complaint basis.
ii.	Management of Grey Water	is processed at STP.
iii.	Utilization of treated grey water	is discharged into the Ganga as treated effluent.
iv.	Utilization and Disposal of Sludge	is utilized for plantation in low-lying areas and as a fertilizer.
v.	Gap in sewage management and time plan	Not Applicable

D. Industrial Pollution Control		
i.	No. of industries generating trade effluents, their place of disposal and compliance	Sahibganj: No water polluting industry is located near river Ganga Rajmahal: No water polluting industry is located near river Ganga

E. District wise data		
i.	Water quality status of Ganga and its tributaries in the district and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	Sahibganj: As per norm Rajmahal: As per norm
ii.	Notification of Flood Plain Zones	Demarcation of Flood Plain Zones based on HFL is done.

F. Issues relating to Environmental Flow		
i.	As per the report of Water Resource Department (WRD) there is no issue of regulation/ maintenance of Environmental Flow, as there is no dam/barrage constructed in river Ganga under section of Sahibganj.	

99



The District of Sahibganj holds the Hon'ble Tribunal's directions in the highest regard and remains sincerely committed to their full and diligent implementation, particularly in ensuring the cleanliness and conservation of River Ganga.

The above compliance report is respectfully submitted for the kind consideration of the Hon'ble Tribunal.

Yours faithfully,



Divisional Forest Officer
-cum-
Convener, DGC, Sahibganj

Yours faithfully,



Deputy Commissioner
-cum-
Chairman, DGC, Sahibganj

41342
नगर परिषद् कार्यालय, साहिबगंज।

7

पत्रांक- 761/न0प0

प्रेषक,

प्रशासक,
नगर परिषद्. साहिबगंज।

सेवा में,

वन प्रमंडल पदाधिकारी,
साहिबगंज वन प्रमण्डल,
साहिबगंज।

साहिबगंज, दिनांक- 08/04/2025

विषय :- एन0जी0टी0 फाइलिंग के लिए डेटा उपलब्ध कराने के संबंध में।

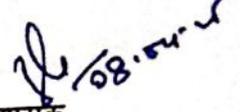
महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के संबंध में सादर पूर्वक कहना है कि माननीय एन0जी0टी0, नई दिल्ली द्वारा विहित प्रपत्र में मांगी गई सूचना विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर समर्पित की जा रही है।

सादर सूचनार्थ।

अनु0-यथोक्त।

विश्वासभाजन


 प्रशासक,
 नगर परिषद् साहिबगंज।


 08/04/25

Data from Sahibganj Nagar Parishad

A. Sewage Management	
i.	Sewage generation Sahibganj: 7.00 MLD
ii.	Existing Sewage Treatment Capacities Sahibganj: 12.00 MLD (STP 1: 5 MLD + STP 2: 7 MLD)
iii.	Quantity of sewage being treated (utilization capacity) Sahibganj: 7.00 MLD Note: At present entire sewage that is generated in Sahibganj is entirely being treated in respective STPs.
iv.	Performance of STPs particularly for FC As per the Central Pollution Control Board (CPCB), the permissible limit for faecal coliform is 2,500 units per 100 ml. The treated output from STP 1 in Sahibganj stands at 70 units, STP 2 in Sahibganj at 120 units — all well within the prescribed limit. This data, recorded in February 2025 as part of our monthly testing, reaffirms that faecal coliform levels consistently remain within the permissible standards.
v.	Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines) Data on houses in Sahibganj suggest that many houses have private septic tank, which naturally absorb a portion of the total sewage generated. As per previous report, dated 18 th July 2024, out of the 8 MLD of sewage generated in the town, 6.8 MLD was recorded as treated, while the remaining 1.2 MLD did not reach the Sewage Treatment Plants (STPs) and was instead managed through these private septic tanks. As per the previous data, dated 18 th July 2024, out of 6.8 MLD being treated at the STPs in Sahibganj, 6.2 MLD of treated water was discharged. The remaining portion (i.e; 0.6 MLD) consisted of solid sludge, which is either used as fertiliser for gardening or safely disposed of in designated empty areas. To ensure clarity and accuracy, this report now exclusively considers only the sewage

8/09/25

		that actually reaches the STPs as the Intake data for sewage generated.
vi.	Current Gap in sewage treatment	Zero
vii.	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues	Efforts are underway to address pending issues, secure financial approvals, and accelerate the tendering process. JUIDCO engaged and compensated a third party to conduct a feasibility study for the second phase of the drainage (nala) system, which has been approved. Nagar Parishad is in the process of providing land details, while the draft Detailed Project Report (DPR) is being prepared. Once finalized, the DPR will be submitted to the NMCG for financial approval. Upon sanction, JUIDCO will initiate the tendering process to ensure timely execution of the project. The action plan is being implemented in a structured and efficient manner.
viii.	Where treated sewage is being discharged (to Ganga or tributaries)	The treated water is discharged into the River Ganga.
ix.	Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	
B. Sewage Management		
i.	Details of drains carrying sewage-sullage or industrial wastewater joining Ganga/ tributaries and the Quantity	All generated sludge is either repurposed as fertilizer or disposed of in designated areas, ensuring zero discharge into the River Ganga. Moreover, Sahibganj district has no water-polluting industries, reinforcing its commitment to environmental protection.
ii.	Drains joining outside city and town limits but either joining in village or nearby town	Not applicable
iii.	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	<p><u>05 sewerage pumping station at Sahibganj</u></p> <p>Zone I:</p> <ol style="list-style-type: none"> SPS - 1: Bhartiya Colony <p>Zone II:</p> <ol style="list-style-type: none"> SPS - 1: Shakcharta More SPS - 2: Tamtam Stand


 08/04/25

		<p>3. SPS - 3: Vaishi Temple</p> <p>4. SPS - 4: Shastri Nagar</p> <p>The above is located in different areas in which maximum drains are connected and there is 01 Interception and Diversion (Jharna Nala) connected to divert water to STPs.</p>
iv.	Preventive steps taken for not encroachment of drains	Regular monitoring is being conducted by the ULB, and a dedicated Task Force has been constituted under the chairmanship of the District Commissioner (DC).

C. Septage management (Septic tanks/soak pits)		
i.	Status of Septage management with reference to FSTP/STP	Households having septic tanks are being cleaned on complaint basis.
ii.	Management of Grey Water	is processed at STP.
iii.	Utilization of treated grey water	is discharged into the Ganga as treated effluent.
iv.	Utilization and Disposal of Sludge	is utilized for plantation in low-lying areas and as a fertilizer.
v.	Gap in sewage management and time plan	Not Applicable

D. Industrial Pollution Control		
i.	No. of industries generating trade effluents, their place of disposal and compliance	Sahibganj: No water polluting industry is located near river Ganga

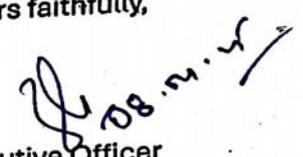
E. District wise data		
i.	Water quality status of Ganga and its tributaries in the district and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	Sahibganj: As per norm


 08/04/25

ii.	Notification of Flood Plain Zones	Demarcation of Flood Plain Zones based on HFL is done.
-----	-----------------------------------	--

F. Issues relating to Environmental Flow	
i.	As per the report of Water Resource Department (WRD) there is no issue of regulation/maintenance of Environmental Flow, as there is no dam/barrage constructed in river Ganga under section of Sahibganj.

Yours faithfully,


Executive Officer
Nagar Parishad Sahibganj


08/04/25



Test Report

Discipline: Chemical		Group: Pollution & Environment		Sub-Group: Waste Water	
Report Issue Date: 15-02-2025			Test Report No.: RN-230318001WW		
Sample ID: 250212MB01001-002-003-004			Sample Description: Waste Water (Sewage Water)		
Challan No./P.O. No.: Telephonic Communication			Challan No./ P.No. Date: N/A		
Issued to: TOSHIBA WATER SOLUTIONS PRIVATE LIMITED B1 Rajsukh Apartment, Kokar, Ranchi Jharkhand 834001					
Type of Industry: Water Treatment			Customer Representative: Amarjeet Kumar		
Sample Drawn by: Customer			Sampling Date: 12-02-2025		
Protocol: N/A					
Sample Receiving Date: 12-02-2025		Testing Started: 12-02-2025		Testing Ended: 15-02-2025	

Sampling Location

A	Inlet of STP -1 (5 MLD)
B	Inlet of STP -2 (7 MLD)
C	Outlet of STP -1 (5 MLD)
D	Outlet of STP -2 (7 MLD)

---Test Results---

Sl. No.	Parameters	Unit	Method No.	Norms**	Results			
					A	B	C	D
8.	Fecal Coliform	MPN/100ml	IS 1622: 1981	--	18220	21240	70	120

---End of Report---

Env. Condition of Lab.	Laboratory is maintaining Temperature 27± 2°C and Relative Humidity 65±5 % in all testing area as per IS 196:1966(C).
Abbreviation	MDL: Minimum Detection Limit, BDL: Below Detection Limit
Norms** is Specified	-----
Remark	-----

Tested By: Maher Fatmi

Sample Drawn By: Customer

Specific Contractual Notes: -

1. The laboratory accepts responsibility for content of this report.
2. This report shall not be reproduced except in full, without written approval of the MD.
3. This report is intended for only guidance and not for legal purpose or for advertisement.
4. Any complaint about this report should be communicated in writing within 7 days of its issue.
5. Total liability of Institute for Environmental Management will be limited to invoiced amount only.
6. In case of feedback/ complaints, please send an email at jm.iemeco@gmail.com

On the basis of Quality Checked and Technical data verified by the Authorized signatory, the report is issued by the Director of the Organization.

	Reviewed by	Authorized Signatory
	 (Tauqeer Ahmad)	 (Dr. S. C. Jain)
	Technical Manager	Director

Page 3 of 3

Corporate office - A-8, Modi Heights, Opp.-All India Radio Station, Ratu Road, Ranchi, Jharkhand - 834001

Laboratory Site - H.No. - A-13, Saket Vihar, Near Sohrai Bhawan, Harmu Housing Colony,
Ranchi-834002, Jharkhand, India

Ph - 8407804253, 8407804251, Email - iem2012@rediffmail.com

कार्यालय नगर पंचायत, राजमहल

अन्तर्राज्जीय बस अड्डा के पास, मटियाल, राजमहल, साहेबगंज, 816108

Email ID- nprajmahal@gmail.com

पत्रांक : 274..... / न0पं0

प्रेषक,

प्रशासक,

नगर पंचायत, राजमहल।

सेवा में,

वन प्रमण्डल पदाधिकारी

साहेबगंज वन प्रमण्डल

साहेबगंज।

राजमहल, दिनांक: 25 मार्च, 2025

विषय : एन0जी0टी0 फाइलिंग के लिए डेटा उपलब्ध कराने के संबंध में।

प्रसंग : भवदीय पत्रांक-809, साहेबगंज/दिनांक-25.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सूचित कना है कि माननीय NGT नई दिल्ली द्वारा विहित प्रपत्र में सूचना की मांग की गई है। विहित प्रपत्र तैयार कर इस पत्र के साथ संलग्न कर भेजी जा रही।

सादर सूचनार्थ समर्पित।

अनु0-यथोक्त।

विश्वासभाजन

प्रशासक

नगर पंचायत, राजमहल

25/03/25

District Wise (including city and town) information on river Ganga and Tributaries

A. Sewage Management		
i.	Sewage generation	0.9 MLD
ii.	Existing Sewage Treatment Capacities	3.5 MLD
iii.	Quantity of sewage being treated (utilization capacity)	0.9 MLD
iv.	Performance of STPs particularly for FC	As per the CPCB, the permissible limit for FC is 2500 units per 100 ml. The treated output from STP stands at 68 units, which is significantly below the prescribed limit. (As per the monthly third-party report)
v.	(v) Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	All households are not connected to Water Supply.
vi.	Current Gap in sewage treatment	Zero
vii.	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues	Remaining households connectivity will be done in second phase
viii.	Where treated sewage is being discharged (to Ganga or tributaries)	Into river Ganga
ix.	Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	Sewage is being treated in STP

B. Sewage Management		
i.	Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the Quantity	NIL
ii.	Drains joining outside city and town limits but either joining in village or nearby town	NA
iii.	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	4 I&Ds are available : 1. Mahajan Toli Drain :- SPS-1 2. Nilkothi Drain :- SPS-1 3. Kasim Bazaar Drain :- SPS-1 4. Ferry ghat Drain :- SPS-2
iv.	Preventive steps taken for not encroachment of drains	Regular monitoring is being done and frequent awareness drive is being organised.

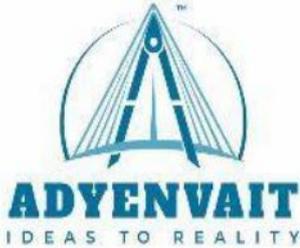
C. Septage management (Septic tanks/soak pits)		
i.	Status of Septage management with reference to FSTP/STP	Households having septic tanks are being cleaned on complaint basis.
ii.	Management of Grey Water	Processed at STP
iii.	Utilization of treated Grey water	Discharged at Ganga as treated effluent.
iv.	Utilization and Disposal of Sludge	Disposed at designated site and utilised as per the need
v.	Gap in sewage management and time plan	NA

D. Industrial Pollution Control		
i.	No. of industries generating trade effluents, their place of disposal and compliance	No water polluting industry is located near River Ganga

E. Industrial Pollution Control		
i.	Water quality status of Ganga and its tributaries in the District and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	As per the norm
ii.	Notification of Flood Plain Zones	Demarcation of Flood Plain Zones based on HFL is done

F. Issues relating to Environmental Flow		
i.	As per the report of Water Resource Department (WRD), there is no issue of regulation/maintenance of Environmental Flow, as there is no dam/barrage constructed in river Ganga under section of Rajmahal.	

Note :- Based on the previous report dated 03/01/2024, 0.91 MLD of sewage was being treated against 0.97 MLD of sewage generation. The quantity of sewage generation is calculated on the basis of population. At the time of laying of the project, all households were not agreed to connect to the sewer line. All such households are connected to the individual septic tanks. The mentioned gap of 0.06 MLD of the sewage generation is the quantity of sewage in the septic tanks of those households which were not treated regularly at that particular time.



ADYENVAIT[®] LABORATORY

INDUSTRIAL TESTING & ANALYTICAL LABORATORIES

ISO : 17025:2017 NABL. Accredited Lab ID : T-8427

Email : adyenvaitconsultant2020@gmail.com

Mob. 8005716435 | 9234026411 | 6203438882

CENTRE FOR INSPECTION, TESTING & CERTIFICATION & MATERIALS CITCOM

TEST REPORT

REPORT NO	ADYC 24-25 M5 1502 10	REPORTING DATE	15.02.2025
ISSUED TO	THE PROJECT MANAGER ANNU PROJECTS LTD.		
CUSTOMER REFERENCE	NILL	REFERENCE DATE	11.02.2025
ADYC JOB ID	ADYC25 M-0215 03	SAMPLE RECEIVING DATE	11.02.2025
SAMPLING DATE	11.02.2025		
NAME OF WORK	STP PLANT.		
SAMPLE DESCRIPTIONS	1 bottle of STP (OUTLET) WATER sample Submitted to us for the following tests.		
TEST METHOD	IS 3025 (Relevant Part). APHA 4500 NO3 B, APHA 9221 B		

TEST RESULTS

SL.NO.	TEST PARAMETER	UNIT	TEST METHOD	RESULT
1.	PH Value.	--	IS 3025 (Part-11)	7.22
2.	BOD (Biological Oxygen Demand), (3 days at 27°C),	mg/l	IS 3025 (Part-44)	5.8
3.	COD (Chemical Oxygen Demand)	mg/l	IS 3025 (Part-58)	48
4.	TSS (Total Suspended Solid)	mg/l	IS 3025 (Part-17)	5.4
5.	Oil & Grease	mg/l	IS 3025 (Part-39)	0.96
6.	Fecal Coliform	MPN/100ml	APHA 9221 B	68
7.	NH ₄ -N	mg/l	IS 3025 (Part-34)	0.4
8.	Nitrate (as NO ₃ -N)	mg/l	APHA 4500 NO ₃ B	0.88
9.	Total Phosphate as "P"	mg/l	IS 3025 (Part-31)	0.48

END OF RESULT

- Note:**
1. The results relate only to the items tested.
 2. The test report shall not be reproduced without written approval of the laboratory.
 3. The test report is not to be used for legal purpose and will not be produced in the court of law.



AUTHORIZED SIGNATORY

AN ISO : 9001:2015 & ISO 17020:2012 Certified Company

Add -Plot-1893, Ground Floor, Road No.-01, Vrindavan Colony, Boriya Road, Ranchi-834008, Jharkhand

Website : adyenvaitconsultant.com